The validity of the patent registered expired on 11. 3. 1974 and thus no action could possibly be taken by the owners o the patent.

## Opposition of All Sndia Ex«fservicemen's Welfare Association to Implementation of Mandal Commission's Report

3095. CHOWDHRY HARI SINGH: "Will the PRIME MINISTER be pleas ed to state:

- (a) whether it is a fact that AH In dia Ex-servicemen's Welfare Asso ciation was opposed the implementa tion of the Mandal Commission's re port in regard to reservation in Gov ernment jobs, as announced recently; and
- (b) if so, what action Government propose to take to ameliorate the gri evances of about half of the 50. 000 to 60, 000 soldiers retiring every year from service?

THE PRIME MINISTER AND MIN-ISTER) OF PERSONNEL, PUBLIC GRIEVANCES. AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) The All-India Ex-Ser-vicemen Welfare Association has represented that it should be ensured that ex-servicemen do not suffer on account of Government's acceptance of the recommendation of the Second Backward Classes Commission on reservation for the SEBCs in jobs under the Central Government but also have the important aspect of reservation for ex-servieemen given proper statutory backing.

(b) The representation is under consideration.

## Selection of Player. s for Chess Tournament in Chile

3096. DR. YELAMANCHILI SIVA-JI: Will the PRIME MINISTER be pleased to state:

(a) what are the games/sports approved by Government to be spon-

sored to the players to participate, in world events;

to Questions

- (b) whether it is a fact that duxing August a girl and a boy were selected by chess federation to participate in World Junior Chess Tournament held in Chile. -
- (c) when their names were cleared by Government; when was the tournament scheduled;
- (d) whether they were paid for the tickets; if not, what are the reasons therefor; and
- (e) whether chess players were paid tickets in similar circumstances earlier; if so, the details thereof?

MINISTER OF STATE THE MINISTRY OF HUMAN **SOURCE** DEVELOPMENT (SHRI **CHIMANBHAI** MEHTA): The (a) Department of Youth Affairs Sports receives proposals from time to time from various National Sports Federations Associations for the parti cipation of our sportspersong in Inter national tournaments. These propo sals are examined in accordance with Guidelines "Operation Excellen ce". While clearing proposals at Cost to Government, emphasis is principally disciplines identified for India's forthcoming participation in the Asian Games. Chess is not one of them

- (b) Yes, Sir.
- (c) and (d) The tournament was scheduled to be held from August 16, 1990. Government did not clear the proposal initially. The All India Chess Federation (AICF) was advised of this decision on August 1, 1990. Some representations were received later, on 8th August, 1990. on reconsideration, Government decided to clear the proposal at "No Cost to Government" and orders were issued on 13th August, 1990.

Since two other juniors teams of the All India Chess Federation had already been cleared for international events at Government Cost in the